

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR  
COURT 42 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 21-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	CRI M A	100257/2019	Anurag Goel @ Appeal 68-19 - Aplnt. Vs Chhavi Anurag Goel-Respds.	Sandip M. Jangam
2	CRI M A	102030/2019	Anurag Goel@Appeal-622-19 - Appellant (Org. Respondent No. 1) Vs Chhavi Anurag Goel - Respondent	Sandip M. Jangam
<b><u>HEARING</u></b>				
3	CRI REV APP	100292/2018	Amar Agarwal - Applicant (Ori. Accused No. 2) Vs State of Maharashtra and The Phoenix Mills Ltd. - Respondent	Pravina J. Kanani
4	CRI REV APP	100293/2018	Amar Agarwal-Aplcnt. Vs State of Maharashtra and The Phoenix Mills Ltd.-Respds.	Pravina J. Kanani
5	CRI REV APP	100294/2018	Amar Agarwal-Aplcnt. Vs State of Maharashtra and The Phoenix Mills Ltd.-Respds.	Pravina J. Kanani
6	CRI REV APP	100299/2018	Ayush Chaturvedi-Aplcnt. Vs State of Maharashtra and The Phoenix Mills Ltd.-Respdt.	Pravina J. kanani
7	CRI REV APP	100300/2018	Ayush Chaturvedi - Applicant (Ori. Accused No. 3) Vs State of Maharashtra and The Phoenix Mills Ltd. - Respondent	Pravina J. Kanani
8	CRI REV APP	100301/2018	Ayush Chaturvedi-Aplcnt. Vs State of Maharashtra and The Phoenix Mills Ltd.-Respdt.	Pravina J. kanani
9	CRI REV APP	100474/2018	Neha Goyal Aka Neha Manan Agrawal-Aplcnt. Vs State of Maharashtra and Harshvardhan S/o Suryapratap Gupta-Respds.	Pravina J. Kanani

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10	CRI REV APP	100475/2018	Neha Goyal Aka Neha Manan Agrawal-Aplcnt. Vs State of Maharashtra and S. P. Gupta-Resppts.	Pravina J. Kanani
<b><u>EVIDENCE PART HEARD</u></b>				
11	NDPS S CASE	100103/2010	ANC Worli Unit Vs Nidosh Chatra Pal and 1	APP Tawade
12	NDPS S CASE	100030/2011	The State ANC Vs Indrakumar Malya Suraram and 1 ors.	Mr.Santosh Deshpande
13	NDPS S CASE	100077/2012	ANC Kandivali Unit Vs Mohd.Ismail Shamshuddin Dhamaskar	APP Tawade
<b><u>EVIDENCE</u></b>				
14	NDPS S CASE	100011/2013	ANC Azad Maidan Unit Vs Mehrunisa Kuppuswami Arundudhi	APP Tawade
<b><u>CHARGE</u></b>				
15	NDPS S CASE	100042/2013	The State Byculla P. Stn. Vs Jood Nikube Mumaie	
16	NDPS S CASE	100048/2013	ANC Ghatkopar Unit Vs Jud Nikkubee Mmue	APP Tawade
17	NDPS S CASE	100109/2015	ANC Bandra Unit Vs Guljar Khan Noor Mohammad Khan	APP Tawade
18	NDPS S CASE	100039/2016	ANC, Bandra Unit Vs GIRISH YADAV KAKADE	APP Tawade
<b><u>ORDER</u></b>				
19	CRI REV APP	100746/2018	Manoj Ramesh Agarwal - Applicant Vs Rahul Dilip Kopikar - Respondent	Vijay S. Kurle
<b><u>ORDER EXH.</u></b>				

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20	CRI APPEAL	100068/2019	Anurag Goel @ MA 257-19 - Aplnt. Vs Chhavi Anurag Goel-Resppts.	Sandip M. Jangam
<b><u>REPLY/SAY</u></b>				
21	BAIL APPLN NDPS	100983/2020	Ruby Batharey w/o Habib Aziz Chaudhary Vs The State of N.C.B	Francis Saldhana
<b><u>APPEARANCE</u></b>				
22	SPL.CASE	177/2020	The State of Maharashtra Khar Police Station Vs Sanjay Krushna Pande and Others	
23	REMAND APPLN NDPS	100095/2020	The State- Malwani Police Station Vs Kalidas Rama Kale	
24	REMAND APPLN NDPS	100096/2020	The State- Nagpada Police Station Vs Saddam Najir Shaikh @ Teja	
25	REMAND APPLN NDPS	100098/2020	The State- Bandra Railway Police Station Vs Anil Bhimrao Shinde	
26	SPL.CASE	217/2020	The State of Maharashtra Dongri Police Station Vs Oyaka Oki Lawrence	
27	NDPS M A	100836/2020	Yunus Hamid Khan Vs The State- Bandra Police Station	Vinod Zende
28	ABA	101061/2020	Yasmin Mohd. Ibrahim Shah Vs The State Powai Police Station	Ayaz Khan Dilip Mishra PP
29	ABA	101062/2020	Azgari Begum Sayyed @ Azgari Begum Sayyedali Shaikh Vs The State Powai Police Station	Ayaz Khan and Dilip Mishra PP

**AWAITING R AND P**

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30	CRI APPEAL	100554/2017	Rajendra Dnyandeo Deshmukh- Aplnt. Vs Shankar Baban Bhujbal - Respdt.	Ganesh C. Jadhwar
<b><u>PRODUCTION OF ACCUSED</u></b>				
31	NDPS S CASE	100180/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader UdheenKunhi	
32	NDPS S CASE	100191/2019	Special Intelligence and Investigation Branch - Export Vs Ahamed Mushraf S/o Abdul Hameed	
<b><u>DORMANT FILE</u></b>				
33	NDPS S CASE	100552/1990	ANC Vs Prema Vaishnav and 2ors.	APP
34	NDPS S CASE	100015/2013	ANC Azad Maidan Unit Vs Obuchokwa Emeka Anslem	APP Tawade

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